

ITEM NO.103

COURT NO.13

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6644/2014

COMMISSIONER OF INCOME TAX

Appellant(s)

VERSUS

SCHOOL OF ADVANCED MANAGEMENT STUDIES

Respondent(s)

Date : 12-08-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For Appellant(s) Mr. S Dwarakanath, A.S.G.
Mr. Sudarshan Lamba, AOR
Mr. Rajat Vaishnaw, Adv.
Mr. Sushant Singh, Adv.
Mr. Udai Khanna, Adv.
Mr. Alok Kumar, Adv.

For Respondent(s) Mr. Harish Pandey, AOR
Mr. Anshuman Tiwari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 19.08.2026.

(MINI)
COURT MASTER (SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)